

**PROFORMA FOR DECLARATION ASSETS**

**(AS ON 31-03-2012)**

Name of officer (In full)      **Sirajudding Qureshi**  
Date of Birth                      **30/09/1973**  
Present post held                **Vth Addl. & Dist. Judge, Durg (C.G.)**

<b>Immovable Property</b>				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3	4	5
<b>Mouza C.G. Housing Board, Capital Project Division-01, Raipur, Tah &amp; Dist-Raipur (C.G.)</b>	<b>Residential Building No. HIG-II/773,            Naya Raipur            Township, Sector 29,    Raipur (C.G.).</b>	<b>N.A.</b>	<b>N.A.</b>	<b>Acquired from C.G. Housing Board, Capital Project Division, Raipur, HIG, S-1, Moulshree Vihar, Puraina, Raipur on self financing scheme vide allotment order no. 1436 dtd. 09/03/2012. Value of building Rs. 36,70,000/-. Amount paid till 31/03/2012 - Rs. 5,50,000/-. Rest amount to be paid as per schedule given by C.G. Housing Board out of savings and housing loan of Rs. 25,00,000/- Lacs from State Bank of India, Raipur.</b>

**Movable Property (Valued Above 25,000/- of Rs.)**

Name of Articles

- 1. Car- Skoda Rapid, Regn. No. CG-04-HD-4565 (Total Cost Rs. 8,00,000/- approx. in December 2011). Car Loan of Rs. 4,00,000/- was obtained from State Bank of India, Raipur for payment.**
- 2. Gun, Acquired through inheritance, Approx. Value Rs. 70,000/-**
- 3. Household Articles, Approx. Value Rs. 3,00,000/- (in name of my wife Smt. Shahana Qureshi as her Streedhan)**
- 4. Electronic Appliances, Approx Value Rs. 1,00,000/- (in name of my wife Smt. Shahana Qureshi as her Streedhan)**

**Jewellery (Lump Sum)**

Jewellery (Worth Rs.)

- 1. Gold Jewellery / Ornaments, Approx. 80 Tola, Approx. value Rs. 26,15,000/-**
- 2. Diamond Set, Approx Value Rs. 1,50,000/-**

**Above jewellery / ornaments were mainly received at time of my marriage from families of both of us (me and my wife)**

**Shares/Debentures**

Name of issuing Company	Nos. of Shares
1	2
Nil	Nil

<b>Life Insurance Policy &amp; Others</b>	
Name of issuing Company	Amount Rs. (Sum Assured)
1	2
<b>1. Max New York Life Insurance Co. Ltd. (in my name)</b>	<b>Sum Insured Rs. 3,67,766/- Premium Rs. 2500/- per quarter</b>
<b>2. Max New York Life Insurance Co. Ltd. (in name of my wife)</b>	<b>Sum Insured Rs. 5,03,413/- Premium Rs. 2500/- per quarter</b>

<b>Bank Deposites / Securities &amp; Investments</b>			
	Name of Bank	City	Amount
1) Fixed Deposites	--- NIL ---		
2) Saving Bank A/cs	<b>State Bank of India</b>	<b>Raipur</b>	<b>951874.11</b>
	<b>IDBI Bank</b>	<b>Raipur</b>	<b>54393.00</b>
	<b>ICICI Bank</b>	<b>Bhilai</b>	<b>7841.00</b>
	<b>Axis Bank (in name of my wife)</b>	<b>Ghaziabad</b>	<b>5886.80</b>
	<b>Union Bank of India (in name of my wife)</b>	<b>Raipur</b>	<b>20157.00</b>
3) PPF	--- NIL ---		
4) GPF/CPS	<b>1. My Contribution Rs. 71500/-, Employer's Contribution Rs. 71500/- (As per Statement)</b>  <b>2. <u>Previous Employer</u></b> <b>My Contribution Rs. 1,50,000/- (Approx.)</b> <b>Employer's Contribution Rs. 1,50,000/- (Approx.)</b>		
5) NSS	--- NIL ---		
6) Others (Cash in hand and Misc. Advances given by me & my wife)			<b>1400000.00</b>

Signature & Date